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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be laid.

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): I beg to lay on the Table a copy of the Foreign Trade Policy and Handbook of Procedures Volume I (Hindi and English versions) for the period from 27th August, 2009 to 31st March, 2014 (updated as on 23rd August, 2010).

(Placed in Library, See No. LT 3007/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): I beg to lay on the Table:

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Immunologicals and Biologicals Corporation Limited and the Department of Biotechnology, Ministry of Science and Technology for the year 2010-11.

(Placed in Library, See No. LT 3008/15/10)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951.

(i) The Indian Administrative Service (Fixation of Cadre Strength) Ninth Amendment Regulations, 2010 published in Notification No. G.S.R. 617(E) in Gazette of India dated 23rd July, 2010.

(ii) The Indian Administrative Service (Pay) Eleventh Amendment Regulations, 2010 published in Notification No. G.S.R. 618(E) in Gazette of India dated 23rd July, 2010.

(Placed in Library, See No. LT 3009/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) issued under various Sections of the Environment (Protection) Act, 1986:-

(i) S.O. 1111(E) published in Gazette of India dated the 14th May, 2010, constituting the Uttarakhand State Ganga River Conservation Authority comprising of Chairperson and members, mentioned therein, for effective abatement of pollution and conservation of the river Ganga.

(ii) S.O. 1906(E) published in Gazette of India dated the 4th August, 2010, delegating the power vested in it under Section 20 of the Environment (Protection) Act, 1986, subject to certain conditions.

(iii) S.O. 1907(E) published in Gazette of India dated the 4th August, 2010, authorizing the Uttarakhand State Ganga River Conservation Authority or any other Authority or officer authorized by such Authority for the purpose of filing complaint for taking cognizance of any offence under the Environment (Protection) Act, 1986.

(Placed in Library, See No. LT 3010/15/10)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre of Excellence for Medicinal Plants & Traditional Knowledge, Foundation for Revitalisation of Local Health Traditions, Bangalore, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre of Excellence for

Medicinal Plants & Traditional Knowledge, Foundation for Revitalisation of Local Health Traditions, Bangalore, for the year 2008-2009.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 3011/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Allahabad Museum, Allahabad, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Allahabad Museum, Allahabad, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3012/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Museum Institute of History of Art, Conservation & Museology, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Museum Institute of History of Art, Conservation & Museology, New Delhi, for the year 2008-2009.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3013/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2008-2009.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 3014/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Thiruvananthapuram, for the year 2008-2009 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Thiruvananthapuram, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3015/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science

Education and Research, Kolkata, for the year 2008-2009.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3016/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science, Bangalore, for the year 2008-2009.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 3017/15/10)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Teacher Education, New Delhi, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council for Teacher Education, New Delhi, for the year 2008-2009, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Council for Teacher Education, New Delhi, for the year 2008-2009.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Patna, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Patna, for the year 2008-2009.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 3018/15/10)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Raipur, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Raipur, for the year 2006-2007.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 3019/15/10)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Calicut, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Calicut, for the year 2008-2009.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 3020/15/10)

(15) A copy of the UGC (Institutions Deemed to be Universities Regulations, 2010 (Hindi and English versions) published in the Notification No. 146 in Gazette of India dated the 26th May, 2010 under sub-section (1) of Section 26 of the University Grants Commission Act, 1956, containing Addendum/Corrigendum thereto published in Notification No. F. No. F. 6-1(11)/2006(CPP.I) dated 2nd August, 2010.

(Placed in Library, See No. LT 3021/15/10)

(16) A copy of the Annual Accounts (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 2008-2009, together with Audit Report thereon.

(17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

(Placed in Library, See No. LT 3022/15/10)

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 2008-2009.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru University, New Delhi, for the year 2008-2009.

(19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(Placed in Library, See No. LT 3023/15/10)

(20) (i) A copy of the Annual Report (Hindi and English versions) of the University of Allahabad, Allahabad, New Delhi, for the year 2008-2009.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Allahabad, Allahabad, New Delhi, for the year 2008-2009.

(21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

(Placed in Library, See No. LT 3024/15/10)

(22) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Advanced Study, Shimla, for the year 2008-2009.

(23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

(Placed in Library, See No. LT 3025/15/10)

(24) (i) A copy of the Annual Report (Hindi and English versions) of the Rajasthan Council of Elementary Education (Sarva Shiksha Abhiyan Programme), Jaipur, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajasthan Council of Elementary Education (Sarva Shiksha Abhiyan Programme), Jaipur, for the year 2008-2009.

(25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.

(Placed in Library, See No. LT 3026/15/10)

(26) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Shiksha Mission (Madhya Pradesh Rajya Shiksha Kendra, Sarva Shiksha Abhiyan), Bhopal, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Shiksha Mission (Madhya Pradesh Rajya Shiksha Kendra, Sarva Shiksha Abhiyan), Bhopal, for the year 2008-2009.

(27) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above.

(Placed in Library, See No. LT 3027/15/10)

(28) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Council of Elementary Education (Sarva Shiksha Abhiyan Mission), Gandhinagar, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Gujarat Council of Elementary Education (Sarva Shiksha Abhiyan Mission), Gandhinagar, for the year 2008-2009.

(29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.

(Placed in Library, See No. LT 3028/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): I beg to lay on the Table a copy of the Telecommunication (Broadcasting and Cable Services) Interconnection (Sixth Amendment) Regulations, 2010 (Hindi and English versions) published in the Notification No. F. No. 6-7/2010-B&CS in Gazette of India dated the 2nd August, 2010 under Section 37 of the Telecom Regulatory Authority of India Act, 1997.

(Placed in Library, See No. LT 3029/15/10)

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): On behalf of Shri Pratik Prakashbapu Patil, I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Authority of India, New Delhi, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3030/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2008-2009.

(ii) Annual Report of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3031/15/10)